

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
WEST TRIPURA JUDICIAL DISTRICT, AGARTALA.

No.F. 9(13)-DJ/W/2014-2020/ ~~9244-77~~ Dated 18<sup>th</sup> September, 2020

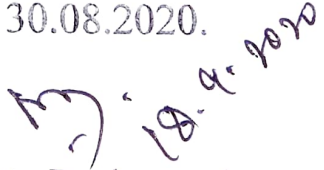
OFFICE ORDER

Whereas, **Sri Gobinda Das**, Special Judge, Exclusive POCSO Court ( Addl. District & Sessions Judge, Court No.3), West Tripura, Agartala is out of station on urgent family affairs after office hours on 18.09.2020.

Therefore, during absence of Sri Gobinda Das, charges of the Court and Office of the Addl. District & Sessions Judge, Court No.2,3,4 & 5, West Tripura, Agartala shall remain with **Sri Sabyasachi Datta Purkayastha**, District & Sessions Judge, West Tripura, Agartala on 19.09.2020 in addition to his own roster duty issued earlier vide this office Memorandum No.F. 9(13)-DJ/W/2014-2020/8843-77, dated 30.08.2020.

AND

**Sri Dhiman Debbarma**, shall deal the cases under POCSO Act on 21.09.2020 & 22.09.2020, 30.09.2020, or till further order, in addition to his own roster duty issued earlier vide this office Memorandum No.F. 9(13)-DJ/W/2014-2020/8843-77, dated 30.08.2020.

  
( S.Datta Purkayastha)  
District & Sessions Judge  
West Tripura, Agartala .

To.  
All Concerned.

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Judge, Family Court, Agartala , West Tripura for information.
3. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
4. The Civil Judge(Sa. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. The Chief Judicial Magistrate / Addl. Chief Judicial Magistrate, West Tripura District, Agartala.
6. The Civil Judge(Jr. Div)-cum-J.M.1<sup>st</sup> Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
7. The Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2 / Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6, Agartala, West District Tripura.
8. The Secretary, Tripura Bar Association, Agartala.
9. The Public Prosecutor, West Tripura, Agartala.
10. The Government Pleader, West Tripura, Agartala.
11. The Superintendent of Police, West Tripura, Agartala.
12. The Superintendent, Kendriya Sanshudhanagar, Tripura, Bishalgarh.
13. The Private Secretary to the District & Sessions Judge, West Tripura, Agartala.
14. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for information and doing the needful. He shall also upload this memorandum in the official website of this office.
15. The Court Inspector, Sadar Police Court, Agartala .
16. Bench Section/ Accounts Section/ Nazarat Section/ Establishment Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura, Agartala for information.
17. Official Notice Board.
18. Order Book.

*M* 18.9.2020  
( S.Datta Purkayastha)  
District & Sessions Judge  
West Tripura, Agartala